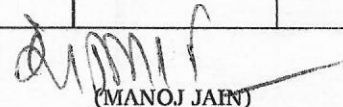


OFFICE OF THE DISTRICT & SESSIONS JUDGE(WEST) : THC : DELHI

ORDER

In partial modification of order No. 648/24882-24909/Bail Power/Gaz./DJ West/2018 dated 28.09.2018, in exercise of powers vested in the undersigned, the following Additional Sessions Judges are hereby authorized under Section 10(3) of the Criminal Procedure Code, 1973 to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of the West Police District of Delhi as mentioned against their names, w.e.f. 01.11.2018 to 30.11.2018.

S.No	Name of District & Sessions /Additional Sessions Judge	Name of the Police Station & Investigating Agencies	Link "A" Additional Sessions Judge	Link "B" Additional Sessions Judge	Court Complex & District
1	Sh. Virender Kumar Goyal, ASJ-04 (West)	Nihal Vihar, CAW Cell of West Police District, Raja Garden Metro Railway Police Station, Pending bail applications of Uttam Nagar	Sh. Bhupesh Kumar, ASJ (SFTC)-01	Sh. Jagdish Kumar, ASJ-02 (West)	Tis Hazari Courts, (West Police District)
2	Dr. Shahabuddin, Spl. Judge, NDPS (West)	Tilak Nagar, Paschim Vihar, Crime Branch	Sh. Virender Kumar Goyal, ASJ-04 (West)	Sh. Manish Yaduvanshi, ASJ-05 (West)	
3	Sh. Bhupesh Kumar, ASJ (SFTC)-01	Anand Parbat, Maya Puri, Janak Puri Metro, Kirti Nagar	Sh. Devinder Kumar Jangala, ASJ-03 (West)	Sh. Virender Kumar Goyal, ASJ-04 (West)	
4	Sh. Manish Yaduvanshi, ASJ-05 (West)	Hari Nagar, Ranhola, Mundka	Sh. Jagdish Kumar, ASJ-02 (West)	Sh. Devinder Kumar Jangala, ASJ-03 (West)	
5	Ms. Smita Garg, ASJ(FTC)(West)	Patel Nagar, Nangloi, Ranjit Nagar, Pending bail applications of Janak Puri	Sh. Manish Yaduvanshi, ASJ-05 (West)	Sh. Bhupesh Kumar, ASJ (SFTC)-01	
6	Sh. Devinder Kumar Jangala, ASJ-03 (West)	Khyala, Moti Nagar, Punjabi Bagh, EOW	Ms. Smita Garg, ASJ(FTC) (West)	Dr. Shahabuddin, Spl. Judge, NDPS (West)	
7	Sh. Jagdish Kumar, ASJ-02 (West)	Rajouri Garden, Mianwali Nagar, Pending bail applications of Vikas Puri	Dr. Shahabuddin, Spl. Judge, NDPS (West)	Ms. Smita Garg, ASJ(FTC)(West)	



(MANOJ JAIN)
DISTRICT & SESSIONS JUDGE (WEST)
(OFFICIATING)

No. 730/31480-31502/Bail Power/Gaz./DJ West/2018

Dated, Delhi the 29-10-18

Copy forwarded to:-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. Branch Incharge, Administration Branch, Filing Section (West), Facilitation Centre, Tis Hazari Courts, Delhi.
5. The Director, Directorate of Prosecution, Government of NCT of Delhi.
6. The Public Prosecutor, Tis Hazari Courts, Delhi.
7. The Reader to the District & Sessions Judge (West), Tis Hazari Courts, Delhi.
8. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
9. The PS to the District & Sessions Judge (West), Tis Hazari Courts, Delhi.
10. The Secretary, Bar Association, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
11. The Website Committee, Hindi & English, Tis Hazari Courts, Delhi


DISTRICT & SESSIONS JUDGE (WEST)
(OFFICIATING)